

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

CP NO.900/2015

IN THE MATTER OF:

Maharanie Trade Pvt. Ltd. & Ors.

.... Applicant/petitioners

Order under Section 391 & 394 of the Companies Act, 2016

Order delivered on 03.11.2017

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR
Hon'ble President

Shri R. Varadharajan,
Hon'ble Member(Judicial)

For the Applicant/petitioners : Shri P. Nagesh, Mr. Suman Kumar,
Advocates

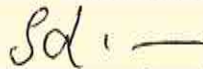
For Official Liquidator : Mr. Amish Tandon, Mr. Ayush Beotra, Advs.

For RD (NR), Delhi : Mr. Manish Raj, Company Prosecutor

ORDER

On the request made on behalf of Mr. P. Nagesh, learned Counsel for the petitioner, hearing is deferred to 24th November, 2017.


(CHIEF JUSTICE M.M.KUMAR)
PRESIDENT


(R. VARADHARAJAN)
MEMBER(JUDICIAL)

03.11.2017
V. Sethi